

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:295  
ANSWERED ON:23.11.2012  
DELAY IN PRODUCTION OF GAS  
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether there is delay in commercial production of gas in the country after allotment of blocks;
- (b) if so, the reasons therefor; and
- (c) the corrective measures being taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) and (b): Under the Production Sharing Contract (PSC) regime, exploration blocks are awarded through the process of International Competitive Bidding in Onland, Shallow Water and Deepwater areas. PSC stipulates specified time periods from discovery to development of successful gas discoveries comprising of appraisal, commerciality and development activities. The Contractors are required to adhere to the timelines for the activities as mentioned above. The commencement of commercial production of gas depends on several factors such as location (onland, shallow water, deepwater), size of discovery, geological and reservoir conditions, availability of gas transportation infrastructures and markets etc.

(c) The activities related to exploration, appraisal, commerciality and Field Development are reviewed/approved by the Management Committee (MC) of the blocks and also monitored periodically.